

Reducing stake in PSUs

2432. SHRI K. K. RAGESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether Government is planning to reduce its stake in various PSUs such as NTPC, Power Grid Corporation and BHEL; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) and (b) As per the information furnished by the Department of Investment and Public Asset Management (DIPAM), the nodal Department for disinvestment of Government equity, the Government has decided to reduce its stake in NTPC and BHEL by 10% and 5% respectively through Offer For Sale (OFS). Currently, there is no proposal to reduce stake in Power Grid Corporation of India Ltd.

Performance of loss making PSUs

2433. SHRI HISHEY LACHUNGPA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether any fresh initiatives have been taken by Government for improving the performance of loss making Public Sector Undertakings (PSUs);
- (b) whether there is any plan for better or alternate utilisation of excess employees in many of these PSUs;
- (c) whether there are any attempts to bring down the component of wasteful or avoidable expenditure in these PSUs;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) Department of Public Enterprises (DPE) has issued guidelines on 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak CPSEs". As per the guidelines, the administrative Ministries/ Departments are responsible to monitor the sickness of CPSEs under their control based on their performance and to take redressal measures. Based on their

review, the concerned administrative Ministries/Departments take measures, which may include preparation of proposals for revival/restructuring/closure, etc. of CPSEs in consultation with stakeholders and after obtaining the approval of competent authority, implement those plans.

(b) The concerned CPSE assesses its manpower requirement and prepares plans for utilization of excess employees, if any, in consultation with their administrative Ministries/ Departments.

(c) to (e) The CPSEs are expected to incur the expenditure as per commercial expediency and prudence after approval from the competent authority. Guidelines are issued from time to time for expenditure management and to enforce austerity measures in CPSEs. The CPSEs take all possible measures to reduce wasteful expenditure in consultation with their administrative Ministry. DPE has written a letter on 27.11.2018 to all the concerned administrative Ministries/ Departments to take immediate steps to reduce the wasteful expenditure by CPSEs.

Promotion and availability of electrical vehicles

2434. SHRI SANJAY SETH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the updated data on the promotion and availability of electrical vehicles, particularly for public transportation;

(b) the number of these vehicles which are fully electric like buses and places where are they being used across the country;

(c) whether payment based charging kiosk can be installed to ease the mobility and reduce dependence on petrol/diesel vehicles; and

(d) if so, city-wise details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARVIND GANPAT SAWANT): (a) and (b) Under FAME India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India], the Government has so far supported about 2.78 lakh electric and hybrid vehicles (xEVs) by way of extending demand incentives to the tune of ₹ 343 crore [Approximately]. In addition, 465 electric and hybrid buses have also been sanctioned to various cities/states through this scheme as per details given in Statement-I (*See* below).